Income Tax Department
Government of India

Central Board of Direct Taxes, e-Filing Project

AY 2023-24 - ITR 7 - Schema Change Document

Version 1.4
16th October 2025

Directorate of Income Tax (Systems)
E-2, A.R.A. Centre, Ground Floor
Jhandewalan Extension
New Delhi – 110055

Document Revision List

Document Name: ITR 7 Schema Changes for AY 2023-24

version Number: 1.4

Revision Details

Version No.	Revision Date	Revision Description	Page Number
1.4	16 Oct 2025	Refer Section 2.4	7
1.3	1 January, 2024	Refer Section 2.3	6
1.2	17 Nov, 2023	Refer Section 2.2	6
1.1	30 June, 2023	Refer Section 2.1	5
1.0	25 May, 2023	Initial Release	NA

Contents

List of Tables

1. Purpose

The purpose of this document is to track the changes done in ITR 7 Schema post first release.

2. Release changes

Below section describes the list of JSON schema changes since the first production release of the schema for Assessment year 2023-24.

2.1 Schema changes as on 30th June, 2023 to the Original Schema released on 25th May, 2023

Table 1: 30th June, 2023 Changes

S.No	JSON Root Element	JSON ElementName	Change	Change Description
1.	PartA_GEN1	DateOFFormOrIncorp	Modified	DOI/DOF pattern updated
2.	Verification	Capacity	Added	Representative assessee enum added
3.	ScheduleAI	PassThroughIncome	Modified	Minimum updated to accept negative value
4.	ScheduleHP	TotalIncomeChargeableUnHP	Modified	Minimum updated to accept negative value
5.	ScheduleCG	IncChargeableHeadCapGain SumOfCGIncm IncmFromVDATrnsf	Modified	Made mandatory
6.	ShortTermCapGain	TotalAmtTaxUsDTAAStcg	Added	Minimum added to accept negative value
7.	ShortTermCapGain	TotalSTCG	Added	Minimum added to accept negative value
8.	LongTermCapGain	SaleOfEquityShareUs112AA mt	Added	Minimum added to accept negative value
9.	ShortTermCapGain	Balance	Added	Minimum added to accept negative value
10.	LongTermCapGain	Balance	Added	Minimum added to accept negative value
11.	SchedulePTI	NetIncomeLoss	Added	Minimum added to accept negative value

2.2 Schema changes as on 17th November, 2023 to the Last Schema released on 30th June, 2023

Table 2: 17th November, 2023 Changes

S.No	JSON Root Element	JSON Element Name	Change	Change Description
1	PartB_TI	AggIncothSpecInc115BBI	Added	New field has been added in pursuant to the Notification No. 94/2023 dated 31 October 2023

2.3 Schema changes as on 01st January, 2024 to the Original Schema released on 17th November, 2023

Table 3: 01st November, 2024 Changes

S.N	JSON Root Element	JSON Element Name	Change	Change Description
1.	FilingStatus	IncomeTaxSec	Modified	New enum "21" is added for Return filing u/s 139(8A) and maximum value is updated
2.	ITR7	PartA_139_8A	Added	New schedule "PartA_139_8A" is added in definitions and applicable fields are added inside "PartA_139_8A" as per notified form
3.	ITR7	PartB-ATI	Added	New schedule "PartB-ATI" is added in definitions and applicable fields are added inside "PartB-ATI" as per notified form

2.4 Schema changes as on 16th October, 2025 to the Original Schema released on 01st January, 2024

Table 4: 16th October, 2025 Changes

S.N	JSON Root Element	JSON Element Name	Change	Change Description
1.	PartA_139_8A	UpdatedReturnDuringPeriod	Enum Addition	Enum added to extend filing for two more years
2.	PartnerOrMemberInfo	AadhaarEnrolmentId	Tag Deleted	Aadhar enrolment tag is removed.
3.	ContributionUs13_3bDtls	AadhaarEnrolmentId	Tag Deleted	Aadhar enrolment tag is removed.
4.	ContributionHUFDtls	AadhaarEnrolmentId	Tag Deleted	Aadhar enrolment tag is removed.